

**MEDIATION CENTRE , RAJASTHAN HIGH COURT JODHPUR
CAUSE – LIST 24.11.2015**

S.No	NAME OF MEDIATORS <i>Shri/Smt/Ms.</i> <i>(Advocate's)</i>	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
01.	Smt.Raj Laxmi Choudhary	S.B.Civil Misc.Transfer Pet.No.111/2015,Smt. Urmila V/s Brahmanand	Mr.P.R. Choudhary & Santosh Maheshwari
02	Shri H.S.Balot , Advocate	S.B.Civil Misc.Transfer Pet.No.112/2015,Smt. Gayatri Devi V/s Raghuveer Singh	Mr.Ravi Panwar	-----

CAUSE – LIST 26.11.2015

S.No	NAME OF MEDIATORS <i>Shri/Smt/Ms.</i> <i>(Advocate's)</i>	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
01.	Shri Sanjeev Johari , Advocate	S.B.Civil Second Appeal No.55/1993,GhanShyam V/s Jagdish Chandra	Mr.Vikas Balia	Mr.Arvind Samdariya
02.	Smt.Meena Kothari, Advocate,	S.B.Criminal Misc.Pet.No.1212/2014, Avinash Aggarwal V/s Puja Mittal	Mr.Mukesh Rajpurohit	Mr.Ajay Vyas
03.	Shri Rishi Vaishnav,Advocate	S.B.Criminal Misc.Pet.No.2902/2015, Lalit Kumar & Ors V/s State of Raj & Ors.	Mr.Nishant Bora	Mr.M.K.Garg
04.	Dr.Gopal Raj Kalla,Advocate	S.B.Civil Second Appeal No.257/1993,Smt.Luni Devi V/s Navratan	Mr.O.P.Mehta & V.D.Gaur	Mr.A.K. Rajvanshi
05.	Shri Prashant Kumar Sharma,Advocate,	S.B.Civil Second Appeal No.118/1987,Chandu lal V/s Chhuni Lal & Ors.	Mr.Vipin Mankad	Mr.J.L.Purohit & Ajay Purohit,N.R. Budaina

DY. SECRETARY

RAJ. STATE LEGAL SERVICES AUTHORITY JODHPUR

" Help The Needy -- Timely Help May Create History "